

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

28

CP No. 89/2006
O.A. No. 454/2004

New Delhi this the 26th day of May, 2006

Hon'ble Shri V.K.Majotra, Vice Chairman (A)
Hon'ble Shri Mukesh Kumar Gupta, Member (J)

Sh. H.K. Yadav,
S/o Shri Mangat Ram,
Working as Sr. Passenger Guard,
R/o 2-D, Railway Colony,
Tughalakabad,
New Delhi.

(By Advocate: Sh. A.K.Bhagat proxy for
Sh. Amit Anand)

Versus

Union of India through

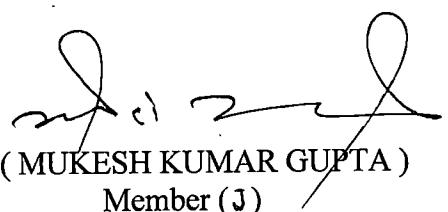
1. Sh. V.K.Mathur,
General Manager, Northern Railway,
Baroda House, New Delhi.
2. Sh. Pradeep Kumar
Divisional Railway Manager,
Northern Railway,
State Entry Road,
New Delhi.
3. Smt. Praveen Kumari,
Sr. Divisional Personnel Officer,
Northern Railway,
State Entry Road,
New Delhi.

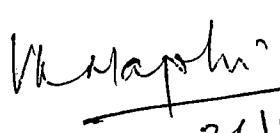
(None).

ORDER (ORAL)

Hon'ble Sh. V.K.Majotra, Vice Chairman (A)

Learned counsel for applicant seeks and is allowed to withdraw the CP, as the
directions of the Court having been complied. Dismissed as withdrawn.


(MUKESH KUMAR GUPTA)
Member (J)


(V.K. MAJOTRA) 26/5/06
Vice Chairman (A)

cc